

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.01.2020 (FRIDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 122 of 2020	G.A. Abimanyu Raja Vs. Syndicate Bank & Anr.	Rohini Musa	
2.	Comp. App. (AT) (Ins) No. 126 of 2020	New Engineering Works Vs. NTPC GE Power Services Pvt Ltd.	Ankur S. Kulkarni	
3.	Comp. App. (AT) (Ins) No. 127-128 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	

4.	Comp. App. (AT) (Ins) No.130 of 2020	Sky High Infra Projects Pvt Ltd. Vs. Orion Infra Build Pvt. Ltd & Anr.	Samaksh Goyal	
5.	Comp. App. (AT) (Ins) No. 131 of 2020	Phoenix ARC Pvt Ltd. Vs. Patna Highway Projects Ltd & Anr.	Rohit Ghosh	
6.	Comp. App. (AT) (Ins) No. 132 of 2020	C R Badrinath Vs. Eight Capital India (M) Ltd. & Anr.	Ravi Raghunath	
7.	Comp. App. (AT) (Ins) No. 133 of 2020	ETA Engineering Pvt Ltd. Vs. GBJ Hotels Pvt Ltd.	Priyanka Ghorawat	

For Admission (After Notice)

8.	Comp. App (AT) (Ins) No. 726 of 2019	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
9.	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt. Ltd. Vs. Concentrix Daksh Services India Pvt. Ltd. & Anr.	Madhvam Sharma	
10.	Comp. App. (AT) (Ins) No. 916 of 2019	Actioncor Consultants (P) Ltd. Vs. Viprah Technologies Ltd.	Prantik Hazarika	Anadh. K
11.	Comp. App (AT) (Ins) No. 1116 of 2019	Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi.	Priya Puri	Pawan Bhushan
12.	Comp. App. (AT) (Ins) No. 1208 of 2019	Akbar Kothawala. Vs. Megamet Steels Pvt. Ltd & Ors.	Dhruv Gupta	Gurcharan Singh- R1
13.	Comp. App. (AT) (Ins) No. 1238 of 2019	Jayprakash Vyas. Vs. Prabhat Steel Traders Pvt. Ltd.& Anr.	Prachi Johri	Aakansha Pathak- R1 Udita Singh-R2
14.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Batra Plywood Industries Pvt Ltd.	Ashim Aggarwal	

15.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma
16.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

Copy to: -

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By Order

**-sd/-
Registrar**